

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 309 (ND) 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
27.11.2017**

**NAME OF THE COMPANY: M/s Incredible Intelligence Services Pvt. Ltd.
SECTION OF THE COMPANIES ACT: 252**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Kamlesh Kumar Chaurasiya, PCA Ms. Divya Sood, CS		
	For the Respondent:	Mr. Yuvan Gandhi, Advocate for Standing Counsel for Income Tax Deptt. Mr. Manish Raj, CP for ROC Delhi.		

ORDER

Reply of the ROC is on record. Ld. Counsel appearing for Standing Counsel for Income Tax Department submits that the Paper Book has not been supplied to her.

Let steps be taken.

To come up on 14th December, 2017.

**(S. K. Mohapatra)
Member (T)**

**(Ina Malhotra)
Member (J)**